

ORDER SHEET

O.A / MA / RA / EP NO. 897 OF 2005Applicant/s R. P. Kumar Respds. U.O. 92/05Advocate for Applicant/s A. S. Ram Advocate for Respondent/s A. C. Shukla

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>23</u>
<u>No. R</u> This Case was Listed on 09/12/09 but due to heavy rush of work same could not be listed on 09/12/09. Same is listed before Hon'ble bench on 14/12/09. In convenience a caused to Hon'ble Bench is regretted. Submitted. <i>De. S. Ram</i> SO(T) 10/12/09	<u>9-11-09</u> Hon. Mr. A.K. Jais, J.M. Hon. Mr. D.C. Lakha, A.M. List on 9-12-09. <i>BOC</i> <i>for</i> <u>14.12.09</u> Hon. Mr. Justice A.K. Jais, J.M. Hon. Mr. S.N. Shukla, A.M. Adjourned. List on 15.2.10. <i>BOC</i> <i>new</i> <u>15.2.2010</u> Hon. Mr. A.K. Jais, J.M. Hon. Mr. D.C. Lakha, A.M. None for the applicant even in the revised call. It appears that the applicant is not interested in pursuing the matter. Accordingly, the O.A. is dismissed in default and for non-prosecution. <i>A.M.</i> <i>J.M.</i> <i>10</i>	